

(b) the reasons for revoking the suspension of CAF and posting him as Head Finance and A/cs at the Head Office; and

(c) whether it is a fact that the previous managing director, NCCF and framed a chargesheet against the CAF in July, 1987 for mishandling the purchase and sale of Iraqi Dry dates; if so, the follow up action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKHRAM): (a) and (b) The Departmental enquiries against 3 Regional Managers have not been completed so far.

The CBI in its report relating to the irregularities in the supply of pulses by the NCCF to the Food Corporation of India had not recommended any action against the Controller of Accounts and Finance. Therefore, the NCCF did not consider it necessary to keep him under suspension and revoked his suspension on 17-5-88. NCCF however decided, in consultation with Central Vigilance Commission, to chargesheet him for imposition of minor penalty. He has been posted to the Head Office being the senior most officer in the Accounts.

(c) The chargesheet was framed in the meantime CBI have taken up investigation into the matter.

गांधी नगर दिल्ली में कैलाश नगर में
मल-जल निकासी प्रणाली

2935. श्री सुनील कुमार पट्टनायक :
क्या शहरी विकास मंत्री यह बताने को
काय करेंगे कि :

(क) क्या यह सच है कि मध्य राज्य-
क्षेत्र दिल्ली के पूर्वी भाग में कैलाश नगर
और गांधी नगर, दिल्ली-110031 की
बस्तियों की गलियों और सड़कों में वर्षा
ऋतु के दौरान 2-3 फुट पानी भर जाता
है जिसके कारण इन क्षेत्रों के निवासियों
को बड़ी अपुविधा होती है ;

(ख) यदि हां, तो क्या पानी भर
जाने की इस समस्या को दूर किये जाने
का कोई प्रस्ताव है ;

(ग) यदि हां, तो इस प्रस्ताव का
ब्यौरा क्या है ; और

(घ) यदि उपयुक्त भाग (ख) का
उत्तर "नहीं" हो तो उसके क्या कारण हैं ?

शहरी विकास मंत्रालय में राज्य
मंत्री (श्री दलबीर सिंह) :

(क) जी हां, भारी वर्षा में कुछ
पानी तो अवश्य एकत्र हो जाता है ।

(ख) में (घ) यमुना पार क्षेत्र में
नालों की बृहत योजना संगठन (एम० पी०
आर०) की सिफारिशों के अनुसार नया रूप
दिखा जा रहा है । इस वर्ष के दौरान
गलियों में पानी बहुत दिनों तक इकट्ठा
न रहे इसके लिए एक अतिरिक्त पम्पसैट
लगाया गया है ।

Propagation of Provident Fund Linked Insurance

@2936. SHRI SAMAR MUKHER-
JEE: Will the Minister of LABOUR
be pleased to state:

(a) whether Government have re-
ceived any proposal from Policy Hol-
ders Servicing and Research Insti-
tute, Calcutta on provident fund lin-
ked insurance during May, 1987;

(b) whether the said institute had
propagated their proposal through
All India Radio talk and through
newspapers; and

(c) if so, what is Government's re-
action thereto?

THE MINISTER OF LABOUR
(SHRI BINDESHWAR DUBEY):

(a) No, Sir.

(b) The Government has no infor-
mation in the matter.

(c) Does not arise.

@Previously Unstarred Question
2335, transferred from the 16th Au-
gust, 1988.